

From:

Vishwa Nath Shukla
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.:- Regarding nomination of a Judicial Officer of the rank of District Judge for “One-Day Round Table Conference on Use of Artificial Intelligence in the Criminal Justice System” scheduled to be held on 21st April, 2026 at National Judicial Academy, Bhopal.

Ref.:- Your Lordship's Letter bearing Ref.: NJA/Dir./SE-25/2026/ dated 09.04.2026.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate **Mr. Debashis Mohapatra, Additional Judicial Commissioner, Ranchi** for attending “One-Day Round Table Conference on Use of Artificial Intelligence in the Criminal Justice System” scheduled to be held on 21st April, 2026 at National Judicial Academy, Bhopal.

This is for your Lordship's kind information and needful.

Yours Sincerely
Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 1533 /Apptt.

Dated Ranchi the 15/04/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Judicial Commissioner, Ranchi/ Mr. Debashis Mohapatra, Additional Judicial Commissioner, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


Registrar (Administration)